

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 22.09.2020

NOTICE

Take notice that the following Appeals listed on 23.09.2020 in Court – III as item no. 3, 8 & 12 have already been dismissed as withdrawn on 16.03.2020, inadvertently the Appeals were listed in the Cause List.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1309 of 2019	J.K. Meshram Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
2.	Comp. App (AT) (Ins) No. 1314 of 2019	Bhadrakali Enterprises Vs. V.Venkatachalam	Ashish Verma	Ashish Joshi
3.	Comp. App (AT) (Ins) No. 1318 of 2019	Royal Enterprises Vs. V.Venkatachalam	Ashish Verma	Ashish Joshi

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar